

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. NO.11 of 2014 in
IA No.124 of 2014 in
DFR-279 of 2014**

Dated : 8th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Power Company of Karnataka Ltd. & Ors.
....Review Petitioner/Appellant(s)**

Versus

M/s Himatsingka Seide Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant/ (s) : Mr. S. Sriranga
Review Petitioner

ORDER

Admit. Issue notice to the Respondents returnable on 25.07.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **25.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js